construction of the diversion after the finalisation of the Fourth Plan and the provision of funds therein for the work.

EXHIBITION IN BOMBAY OF HINDI FILMS PRODUCED IN MADRAS

- 4936. SHRI MURASOLI MARAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of the incidents at Bombay on the 28th February, 1968 which led to the cancellation of the exhibition of a Hindi film produced in Madras;
- (b) whether any precautionary measures have been taken to prevent the recurrence of the same in Bombay; and
- (c) whether Government are aware of the possible repercussions of this incident in other parts of the country and if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). A statement is laid on the table of the House.

Statement

Exhibition in Bombay of Hindi Films Produced in Madras

According to the information received from the State Government on the 26th February, 1968 addressing a public meeting Shri Bal Thakre, the Shiv Sena Chief, issued a warning to film exhibitors in Maharashtra not to exhibit Hindi pictures produced in Madras as long as exhibitors in South were not allowed to screen Hindi pictures. On 28th February, 1968 at about 6.25 P.M. Shri Bhai Shingre, a Shiv Sena candidate contesting civic election from Chinchpouli area in Bombay along with some of his supporters, waited on the Manager of Ganesh talkies, Lalbaug, Bombay and advised him to heed the appeal made by Shri Thakre and not exhibit the Hindi film produced in Madras. On this the management cancelled the last show and refunded the amount to about fifty ticket holdrers. On the same day, the proprietors of "Jai Hind" and "Lotus" where the film 'Do Kaliyan' produced in Madras was to be screened received threats on telephone from Shiv Sena supporters not to exhibit the film as it was produced in Madras. The proprietors sought police protection which was given. Nothing untoward took place in the city on that day.

Police protection has been assured in case of any obstruction through any sources to the peaceful running of pictures and precautionary measures were taken to maintain law and order.

The Central Government are in touch with the State Government who are vigilant.

JUMBO JETS

4938. SHRI GEORGE FERNANDES: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) when the Jumbo jets are likely to be acquired by Air-India;
- (b) the number of passengers each jumbo jet is expected to carry;
- (c) whether any survey of the traffic potential originating from Indian airports has been made so that the Jumbo jets are not a losing proposition; and
- (d) which are the airports that are equipped to take the Jumbo jets and whether the existing facilities in these airports are adequate enough to handle the passenger traffic that the Jumbos will carry?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) Air-India is currently negotiating for loans for the purchase of two Jumbo Jets. In case the negotiations succeed, the aircraft are expected to be delivered during the first quarter of 1971.

- (b) About 350.
- (c) A survey of the traffic potential and also of the economics of operation of Jumbo Jets has been made. An important consideration in this respect is that with otheration-international airlines going in for Jumbo Jets, Air-India will not be able to maintain its competitive position unless they can also introduce these in their services.
- (d) The question of improving the terminal facilities at the four international airports, namely, Bombay, Calcutta, Delhi and Madras is being examined by a Committee under the Chairmanship of Shri J. R. D. Tata. Such facilities will have to be provided in any case, whether or not Air-India acquire Jumbo Jets, if India is not to be by-passed by the international airlines many of whom will undoubtedly use this type of aircraft.